

beedi leaves in beedi leaves producing States in 1979 and 1980;

(b) whether in 1980 in some States, particularly Madhya Pradesh, where Government agencies like (i) M.P. Co-operative marketing Federation, (ii) Forest Department have been allotted certain number of beedi leaves, units for collecting beedi leaves have collected very less quantity compared to either notified bags or previous years' collection due to which the rural labourers have been deprived of this normal and regular earning;

(c) if so, total wages paid to labourers for collecting beedi leaves in the units allotted to (i) M. P. Co-operative Marketing Federation, (ii) Forest Department in 1980 and wages paid in the same units by other agencies in 1979; and

(d) whether the Central Government are considering to lay down uniform policy regarding rate etc. for all beedi leaves producing States in the interest of rural labourers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). Information is being collected from the States and will be laid on the table of the House when received.

(d) There is no such proposal as under the Minimum Wages Act, the State Governments are the appropriate Governments for fixation of minimum wages for workers engaged in the collection of beedi leaves.

#### Chairman of Defunct Import Substitute Committee

7549. SHRI SANAT KUMAR MANDAL: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 2336 on the 3rd December, 1980 regarding Report of Import Substitute Committee and state:

(a) whether the Chairman of the defunct import Substitute Committee was a Telegraph Service Officer; if so, how his suitability was determined;

(b) whether he was also getting pension and if so, how his monthly honoraria were determined;

(c) whether it is common practice to allot Government accommodation to such Chairman of Departmental ad hoc Committees and also provide staff cars;

(d) whether the facility of Government accommodation and also other amenities like use of staff car were evaluated in terms of monetary benefit if so, with what result; and

(e) when did he retire from Government service and when was he appointed to this Committee and whether he still continues to occupy the same accommodation?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) Yes, Sir. His considerable technical background and working experience were considered by Government when appointing him as Chairman of the Committee.

(b) Yes, Sir. In addition, an honorarium of Rs. 2,000/- per month was paid. Under the rules, he could be paid honorarium not exceeding last pay drawn minus pension and pension equivalent of gratuity.

(c) and (d). Government may decide to provide accommodation in appropriate cases, together with other facilities.

(e) Shri Agarwal superannuated on 1st August, 1978 and was appointed as the Chairman of the Import Substitution Committee on 26th June, 1979. He has not yet vacated the Government accommodation allotted to him, though eviction orders were passed against him on 22nd January, 1981.

#### Proposal from Kerala for starting Valve Division of BHEL

7550. SHRI M. M. LAWRENCE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any representation from the Government of Kerala for starting a

Valve Division of Bharat Heavy Electricals Ltd., to feed the Heavy Boiler Plant in Tiruchirappally;

(b) if so, the reply given to the State Government; and

(c) the present stage of proposal?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):**

(a) Yes, Sir.

(b) Government of Kerala were informed that the proposal for establishing facilities for the manufacture of valves was under consideration and that BHEL had been asked to keep in mind the points raised by the Government of Kerala before a final decision in the matter was taken.

(c) BHEL is examining the details of the project for manufacture of valves.

**Study of E.S.I. and E.P.F. by International Council of Social Welfare**

7551. **SHRI CHITTA BASU:** Will the Minister of LABOUR be pleased to state:

(a) whether a pilot study recently sponsored by the International Council of Social Welfare and Internation-

al Social Security Association, underlined the need to extend the coverage by E.S.I. and E.P.F. Scheme; and

(b) if so, the reaction of Government thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAMDULARI SINHA):**

(a) Yes.

(b) The observations of the Stud-will be kept in view, while considering proposals for further extension of the two schemes.

**Setting up of a Paper Plant in Mahadawal Distt. of Basti**

7552. **SHRI KRISHNA CHANDRA PANDEY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it has been decided to set up a paper manufacturing plant at Mahadawal, district Basti in Uttar Pradesh keeping in view the fact that the required raw material is available in plenty in that area; and

(b) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):**

(a) and (b). Letters of intent have been issued to the following parties for setting up new units for the manufacture of paper, in District Basti, Uttar Pradesh:

Name of the unit	Location	Capacity
(Tonnes per annum)		
M/s. P. V. K. Papers.	Teh. Haria, Dt. Basti.	8,250
M/s. Ranjit Papers	Dt. Basti (exact location not indicated)	10,000